359

1

2. Lobby of insecticides suppliers and spray with Malathion.

This is not correct. As already mentioned acrial spray would be undertaken if the conditions mentioned above are satisfied. Normally insecticidal spray in rural areas is done inside the houses and anti-larval work is done in urban areas. In rural area of Delhi previously DDT was being used but as resistance to D.D.T. was reported in some areas last year BHC was sprayed. Fogging with Mala-thion was undertaken last year and has already been introduced in Delhi this year. The machines have to day been made available to Delhi Municipal Corporation and one for NDMC areas. In addition Dtc. of NMEP uses ULV spray machines.

3. Efficacy of radical treatment and Primaquine tablets for Malaria.

Radical treatment with Primaquine tablets in National Malaria Eradication Programme is given for 5. days at the rate of 15 mg per day. It is effective to the extent of 90 to 92 per cent. It has, however, often been observed that a Malariapatient could take the drug. for 2 or 3 days and not for 5 days continuously. The effect is that the treatment is incomplete and there are cases of relapse. Need is to ensure that the Malaria Worker should administer the drug in his presence. The soncerned officials must also supervise the activities.

STATEMENT CORRECTING AN-SWER TO USQ NO. 2523 DATED 8-3-1979 RE. A.T.I. in D.T.C.

THE MINISTER OF STATE CHARGE OF THE MINISTRY OF TRANSPORT SHIPPING AND (SHRI CHAND RAM): The reply to the Question was based only in respect of the checking carried out by the Central Checking Cell of the DTC. Information about the checking carried out by Divisional checking staff in the year 1978 was inadvertently not taken into account by the DTC. The reply to the Question may, therefore, be read as under:-

"The Corporation has deployed, as on date 224 members of Inspectoral staff consisting of Supervisors, Traffic Inspectors and Asstt. Traffic Inspectors for checking ticketless travelling in its buses. During the last 3 years, the composition fee paid by the passengers found without tickets are as under:---

Year	Composition Fee (in Rs.)	No. of ticketless passengers detected.
1976	7,41,490.00	97,608
1977	3,22,210.00	40,860
1978	4,54,400.00	90,852
	14,18,100:00	2,29.320

the Inconvenience caused to Hon'ble Members is regretted.

2. A reply to the Question was given in the Lok Sabha on 8th March, 1979 on the basis of information furnished by the DTC on 5th March, 1979. Subsequently in the afternoon of 8th March, 1979, information was received from the Delhi Transport Corporation stating that the earlier information may be modified. Chairman-cum-General Manager of the Corporation was requested on 9th March, 1979 to look into the matter and confirm that information received later was correct and indicate circumstances in which incorrect information was furnished in the first instance. On the 15th March, 1979, a report was received from Chairman of the Corporation stating that the information furnished earlier was based on the information given by Central Checking Cell of the Corporation and did not contain the information about the checking carried out by the Divisional checking staff at the Corporation in the year 1978 and that this was in inadvertent omission. Immediately steps were taken to prepare the correcting reply, both in English and Hindi, which was sent to the Lok Sabha Secretariat on 29th March, 1979. A delay of 13 days from the period allowed as per Speakers direction thus occurred in this case. The delay is regretted.

11.30 hrs.

RE MOTION FOR ADJOURNMENT REGARDING ATTACK ON ALI-GARH MUSLIM UNIVERSITY STUDENTS AT DADRI RAILWAY STATION ON 9-5-1979.

SHRI VASANT SATHE (Akola): Regarding the atrocities on Aligarh students....

(Interruptions)

MR. SPEAKER: Order, order. I am on my legs. Four adjournment motions and other motions have come before me. I have called for an immediate report.

(Interruptions)

SHRI VASANT SATHE: Why don't you allow the adjournment motion?

(Interruptions)

SHRI VASANT SATHE: Five students, who were brutally beaten up, are in the JP hospital (Interruptions).

1082 LS-6

MR. SPEAKER: I am directing the Home Minister to make a statement.

SHRI VASANT SATHE: Why are you not allowing the adjournment motion?

(Interruptions)

MR. SPEAKER: I am directing the Home Minister to make a statement in the House.

(Interruptions)

SHRI VASANT SATHE: Unless you admit the adjournment motion, how can we bring all the facts before you? I have gone to the hospital, I have seen the students, I have seen how brutally they have been beaten up and injured, the helpless students coming for the rally from Aligarh. The train stopped, surrounded by the goondas they have been mercilessly beaten up....(Interruptions) Kindly allow the adjournment motion. Let his statement come. Let us have a discussion.

MR. SPEAKER: I am directing the Home Minister to make a statement. Therefore, If necessary, we will have a discussion.

SHRI VASANT SATHE: Members from all sides are agitated. This is not a party matter. Admit the adjournment motion, let us have a full discussion.

MR. SPEAKER: After we get the facts, we can have a discussion. I am not allowing.

SHRI C. M. STEPHEN (Idukki): This is an extremely distressing situation. There is such a clamour in the House, demanding permission for discussing this matter straightaway. Persons belonging to the minority community were coming to Delhi. They were dragged out of the train and attacked. Two persons were seriously injured. Others are still in